

**IN THE INCOME TAX APPELLATE TRIBUNAL  
“C”BENCH: BANGALORE**

**BEFORE SHRI N.V. VASUDEVAN, VICE PRESIDENT AND  
SHRI B.R. BASKARAN, ACCOUNTANT MEMBER**

ITA Nos.1184 to 1186/Bang/2019
AssessmentYear: 2015-16 to 2017-18

M/s. Tesco Bengaluru Pvt. Ltd. (formerly known as Tesco Hindustan Service Centre Pvt. Ltd.) No.81 & 82, EPIP Area Near Vydehi Hospital Whitefield Bangalore-560 006  <b>PAN NO :AABCT8915B</b>	<b>Vs.</b>	ACIT (IT) Circle-2(2) Bangalore
<b>APPELLANT</b>		<b>RESPONDENT</b>

<b>Appellant by</b>	:	Ms. Mahima, A.R.
<b>Respondent by</b>	:	Smt. R. Premi, D.R.

Date of Hearing	:	26.11.2020
Date of Pronouncement	:	26.11.2020

**ORDER**

**PER B.R. BASKARAN, ACCOUNTANT MEMBER:**

The assessee has filed these appeals challenging the common order dated 31.3.2019 passed by Ld. CIT(A)-12, Bengaluru and they relate to the assessment years 2015-16 to 2017-18. The assessee is challenging the demand raised on it u/s 201(1) & 201(1A) of the Income-tax Act,1961 [‘the Act’ for short] in these three years.

2. The Ld. A.R. submitted that the assessee has opted to settle the issue under the Direct Tax Vivad Se Vishwas Act, 2020 and accordingly, filed the applications in Form No.1 & Form No.2

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prescribed under the above said Act. Further, the assessee has also received Form No.3 from the designated authority. Accordingly, the Ld. A.R. submitted that the assessee is seeking permission of the bench to withdraw the above said appeals.

3. We heard Ld. D.R. and perused the record.

4. Having regard to the submissions made by the Ld. A.R., we allow the assessee to withdraw the appeals. Accordingly, we dismiss the appeals as withdrawn.

5. In the result, all the three appeals of the assessee are dismissed.

Order pronounced in the open court on 26<sup>th</sup> Nov, 2020.

**Sd/-**  
**(N.V. Vasudevan)**  
**Vice President**

**Sd/-**  
**(B.R. Baskaran)**  
**Accountant Member**

Bangalore,  
Dated 26<sup>th</sup> Nov, 2020.  
VG/SPS

**Copy to:**

1. The Applicant
2. The Respondent
3. The CIT
4. The CIT(A)
5. The DR, ITAT, Bangalore.
6. Guard file

By order

Asst. Registrar, ITAT, Bangalore.